# Proposal to scrab Indo-US Defence Agreement

### 551. SHRIMATI CHANDRAKALA PANDEY: SHRI MD. SALIM:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government are considering to scrap the Indo-US Defence Agreement; and
  - (b) if so, the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPART-MENT OF DEFENCE AND DEPTT. OF DEFENCE RESEARCH & DEVE-(SHRI MALLIKARJUN): LOPMENT) (a) and (b) Government of India have not signed any Defence Agreement with the Government of the USA. Therefore, the Question of its scrapping does not arise. However, it is clarified that during the visit of US Defence Secretary, MC. William J. Perry to India in January, 1995 an 'Agreed Minute' on Defence Relations between India and the USA This is in line was signed. with Government's stand that steps towards improvement of our bilateral relations with the US, will be taken in a manner consistant with our national interest. It is not proposed to cancel this Agreed Minute.

#### 12.00 Noon

### STATEMENT BY MINISTER

# Correcting the reply to U.Q. 2476 answered on 25th August, 199S regarding the Delhi Rent Bill

THE MINISTER OF STATE OF THE **DEPARTMENT** OF URBAN DEVELOPMENT IN THE MINISTRY OF **URBAN AFFAIRS** AND **EMPLOYMENT** (SHRI R.K. DHAWAN): Mr. Chairman, Sir, I beg to lay on the Table a Statement (in English and Hindi) correcting the reply given in the Rajya Sabha on the 25th August,

1995, to Unstarred Question No. 2476 regarding the Delhi Rent Bill.

The Deputy Chairman in the Chair

#### PAPERS LAID ON THE TABLE

- I. Notification of Veterinary Council of India
- II. Notification of Ministry of Agriculture

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): Madam, I lay on the Table:

- I. A copy (in English and Hindi) of the Veterinary Council of India, Notification No. 12-2194-VCI/ 17092, dated the 29th August, 1995, publishing the Veterinary Council of India (Election of the President and Vice-President) Regulations, 1995, under subsection (3) of Section 66 of the Indian Veterinary Council Act, 1984. [Placed in Library. See No. LT-8178/195]
- II. A copy (in English and Hindi) of Ministry of Agriculture, Notification S.O. No. 827(E), dated the. 4th October, 1995, regarding the supplies fertilizers to be made by domestic manufacturers of fertilizers to various States, Union Territories/ Commodity Board during period 1st October, 1995 to 31st March, 1996 (Rabi 1995-96 Session), under sub-section (6) of Section 3 of the Essential Commodities Act, 1955. [Placed Library. See No. LT-8177/95]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): Madam, Report and accounts of various Educational and Cultural Institutes. I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts

of the Sangeet Natak Akademi, New Delhi, for the year 1993-94, together with the Audit Report on the Accounts.

- (b) Review by Government on the working of the above Akademi.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library. See No. LT-8183/95]
- (ii) (a) Annual Report and Accounts of the National Museum Institute of History of Art, Conservation and Museology, New Delhi, for the year 1993-94, together with the Audit Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT- 8182/95)

- (iii) (a) Annual Report and Accounts of the Indian Museum, Calcutta for the year 1993-94, together with the Audit Report on the Accounts.
  - (b) Review by Government on the working of the above Museum.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
     [Placed in Library. See No. LT- 8181/95]
- (iv) (a) Annual Report and Accounts of the Lalit Kala Akademi, New Delhi, for the year 1993-94. together with the Audit Report on the Accounts.
  - (b) Review by Government on the working of the above Akademi.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.[Placed in Library, See No. LT- 8180/95]

- (v) (a) Annual Report of the Indira Gandhi National Open University, New Delhi, for the year 1993-94.
  - (b) Review by Government on the working of the above University.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.[Placed in Library. See No. LT- 8184/95]
- (vi) (a) Thirty-fifth Annual Report of the Indian Institute of Technology, Madras, for the year 1993-94.
  - (b) Annual Accounts of the Indian Institute of Technology, Madras, for the year 1993-94 and the Audit Report thereon.

    [Placed in Library. See No. LT-8384/95]
  - (c) Review by Government on the working of the above Institute.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

    [Placed in Library, for (a), (c) & (d) See No. LT-8383/95]

### LEAVE OF ABSENCE

THE DEPUTY CHAIRMAN: I have to inform Members that a letter has been received from Shri R.K. Karanjia stating that he has been indisposed and doctor has advised him not to travel for a couple of months and he is unable to attend the House during the current Session. He has, therefore, requested for the grant of Leave of Absence from all sittings of the House during the current Session.